

OFFICE OF THE DISTRICT JUDGE, KALAHANDI BHAWANIPATNA

No _____ Dt _____

From :

Sri D.R. Kanungo,
District & Sessions Judge,
Kalahandi at Bhawanipatna

To:

The Officer on Special Duty (Vigilance),
High Court of Orissa, Cuttack

Sub:

Permission to avail ensuing Summer Vacation, 2022 by the officers in the cadre of District Judge of the judgship of Kalahandi.

Sir,

I am to submit herewith the applications along with proposal of Roster arrangement of the Officers in the cadre of District Judge in respect of the Judgship of Kalahandi to avail Summer Vacation, 2022 along with headquarters leaving permission for favour of kind consideration of the Hon'ble Court.

SL. NO	NAME AND DESIGNATION OF THE JUDICIAL OFFICERS	PERIOD APPLIED FOR	PERIOD MAY BE GRANTED	OFFICERS MAY BE KEPT IN-CHARGE
1	2	3	4	5
1	Sri Dipti Ranjan Kanungo, District & Sessions Judge, Kalahandi Bhawanipatna	01.06.2022 to 18.06.2022 sufficing public holiday on 19.06.2022 with headquarters leaving permission after office hour of 31.05.2022 till the morning of 20.06.2022	01.06.2022 to 18.06.2022 sufficing public holiday on 19.06.2022 with headquarters leaving permission after office hour of 31.05.2022 till the morning of 20.06.2022	A.D.J.-cum- Special Court under POCSO Act, Bhawanipatna after office hour of 31.05.2022 to 05.06.2022 and A.D.J.-cum- Special Judge (Vig.), Bhawanipatna from 06.06.2022 till morning of 20.06.2022
2	Sri Lalit Kumar Dash, Judge, Family Court, Bhawanipatna	23.05.2022 to 18.06.2022 with headquarters leaving permission from the evening of 22.05.2022 till the morning of 19.06.2022	23.05.2022 to 18.06.2022 with headquarters leaving permission from the evening of 22.05.2022 till the morning of 19.06.2022	A.D.J.-cum- Special Court under POCSO Act, Bhawanipatna from the evening of 22.05.2022 to 05.06.2022 and A.D.J.-cum- Special Judge (Vig.), Bhawanipatna from 06.06.2022 till morning of 19.06.2022
3	Sri Pranab Kumar Routray, A.D.J.-cum- Special Judge (Vig.), Bhawanipatna	23.05.2022 to 05.06.2022 with headquarters leaving permission	23.05.2022 to 05.06.2022 with headquarters leaving permission	A.D.J.-cum- Special Court under POCSO Act, Bhawanipatna
4	Sri Subrat Kumar Pattnaik, A.D.J.-cum- Special Court under POCSO Act, Bhawanipatna	06.06.2022 to 18.06.2022 sufficing public holiday on 19.06.2022 with headquarters leaving permission from the morning of 06.06.2022 till the morning of 20.06.2022	06.06.2022 to 18.06.2022 sufficing public holiday on 19.06.2022 with headquarters leaving permission from the morning of 06.06.2022 till the morning of 20.06.2022	Sr. Civil Judge -cum- Assistant Sessions Judge (Women's Court), Bhawanipatna from 06.06.2022 till the morning of 13.06.2022 and Chief Judicial Magistrate, Kalahandi Bhawanipatna from 13.06.2022 till the morning of 20.06.2022

80

5	Sri Jadumani Mishra, Adhoc-Addl. District & Sessions Judge (FTSC), Bhawanipatna	06.06.2022 to 18.06.2022 with headquarters leaving permission	06.06.2022 to 18.06.2022 with headquarters leaving permission	Sr. Civil Judge –cum- Assistant Sessions Judge (Women’s Court), Bhawanipatna from 06.06.2022 to 12.06.2022 and Chief Judicial Magistrate, Kalahandi Bhawanipatna from 13.06.2022 to 18.06.2022
6	Ms. Bandana Kar, Addl. District & Sessions Judge, Dharamgarh	23.05.2022 to 05.06.2022 prefixing public holiday on 22.05.2022 with headquarters leaving permission after office hour of 21.05.2022 till the morning of 05.06.2022	23.05.2022 to 05.06.2022 prefixing public holiday on 22.05.2022 with headquarters leaving permission after office hour of 21.05.2022 till the morning of 05.06.2022	Civil Judge (Sr. Divn)-cum- Assistant Sessions Judge, Dharamgarh

I would, therefore, request that the matter may kindly be placed before the Hon’ble Court for favour of kind consideration.

Yours faithfully,

Encl:-

As above: 7 sheets

Sd/-

District & Sessions Judge,
Kalahandi at Bhawanipatna

Memo No. 4100 Date: 16.05.2022

Copy forwarded to the Judge, Family Court, Bhawanipatna/A.D.J.-cum- Special Judge (Vig.), Bhawanipatna/A.D.J.-cum-Special Court under POCSO Act, Bhawanipatna/Adhoc- Addl. District & Sessions Judge (FTSC), Bhawanipatna/Addl. Dist. & Sessions Judge, Dharamgarh/ Chief Judicial Magistrate, Kalahandi Bhawanipatna /Civil Judge (Sr.Divn)-cum- Assistant Sessions Judge, Dharamgarh/ Sr. Civil Judge –cum- Assistant Sessions Judge (Women’s Court), Bhawanipatna for information and necessary action.

Copy sent to System Officer/ Establishment Clerk, District Court, Bhawanipatna for information and necessary action.

Copy sent to Executive Assistant to District Judge, Kalahandi Bhawanipatna to place the matter before the Hon’ble District Judge for his kind information.

8

Registrar Civil Courts,
Kalahandi, Bhawanipatna
16.05.2022